

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 128(ND)10**  
**CA. NO.**

**CORAM:**



**PRESENT: SH. R. VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SH. M.K. HANJURA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.10.2016**


**NAME OF THE COMPANY: M/s. Sh. SP Gupt V/s. M/s. Intravest India Ltd. & ors.**

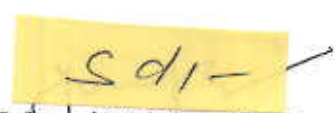
**SECTION OF THE COMPANIES ACT: 397/398**

<u>S.NO</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1	Mr. Nitesh Jain	Adv	Per	
2	Mr. Pradeep Phargra	CA		
1.	MR. RAJNISH SINHA (ADV)	I	R1604	
2.	MS. NEHA KHURANA (ADV)			

**ORDER**

As per common order in C. P. No. 04(ND)10.

  
(R.Varadharajan)  
Member (Judicial)

  
(Maharaj Krishan Hanjura)  
Member (Judicial)